

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

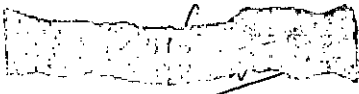
ORDER SHEET

COURT NO. : 1
17.07.2020
M.A./350/285/2020
O.A./350/608/2019
(EXECUTION OF THE ORDER)
(MENTIONED)

AMIT KUMAR YADAV
-V/S-
S E RAILWAY



ITEM NO:10
FOR APPLICANTS(S) Adv. : Mr. A.Chakraborty
FOR RESPONDENTS(S) Adv.: Ms. S.Choudhury

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel appearing for both sides.</p> <p>2. In O.A. 608/2019, the Revisional Authority was directed to dispose of the pending revisional application within a period of three months. The order was issued on 15.01.2020.</p> <p>3. Ld. Counsel for the applicant alleges that till date no order has been passed on his revisional application. Hence, he has come up for execution application through this M.A. No. 285/2020.</p> <p>4. Since the Revisional Authority was to pass an order, I direct that the order be issued on the pending revisional application within a period of six weeks from the date of receipt of a copy of this order.</p> <p>5. M.A. stands disposed of accordingly.</p> <p>6. Plain copy of this order be made over to Ld. Counsel for both sides.</p> <p style="text-align: right;"> (DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>RK</p>